

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2006

(CRLMP.NO(s). 5768)

(From the judgement and order dated 11/08/2005 in CRLRP No. 42/2000 of the HIGH COURT OF DELHI AT N. DELHI)

MADAN LAL KAPOOR

Petitioner(s)

VERSUS

RAJIV THAPAR & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report )

Date: 06/07/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. Shree Pal Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

on the Issue notice on the application for condonation of delay as well as special leave petition.

(N. Annapurna)  
Court Master

(V.P. Tyagi)  
Asstt.Registrar